

**CAUSE LIST OF  
PRONOUNCEMENTS  
FOR 13<sup>th</sup> March, 2026 (Friday)**

Court Room No. .... Time: - 02.30 PM

Before Shri Vikas Awasthy, Judicial Member  
AND  
Shri Brajesh Kumar Singh, Hon'ble Accountant Member

Srl No.	Appeal Number				Name of Party	Bench	Date of hearing	Author
1	IT	7212	Del	2017	The Bank of Tokyo-Mitsubishi	D	16.12.2025	BKS (AM)

ASSTT. REGISTRAR

*[Handwritten Signature]*  
Kooja Mehta  
Sr. PS

**DELHI BENCHES, DELHI**  
**Cause List of Pronouncement**  
**For 13.03.2026 (Friday)**  
**Court Room No. , Time 03.30, PM**  
**(VC link for the Court Room is as given in the Constitution for the period)**

**Before Shri Vikas Awasthy, Judicial Member**

**and**

**Shri Brajesh Kumar Singh, Accountant Member**

<b>SI No.</b>	<b>ITA NO.</b>	<b>Name of Assessee</b>	<b>Bench</b>	<b>Date of Hearing</b>	<b>Author</b>
<b>1</b>	<b>1584/DEL/2025</b>	<b>International Bridge Technologies Middle East DMCC</b>	<b>D</b>	<b>15.12.2025</b>	<b>JM</b>

*RAV*

  
(Assistant Registrar)